

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Rathi Super Steel Ltd Date of Commencement of Liquidation: 19-06-2020; List of Stakeholders as on Date: 05-03-2021; Name of IP: Mr. Harish Chander Arora; Last 5 digit of registration number: 10700

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	11	10788254242	11	10450648315		337605927		Annexure 3
4	Unsecured financial creditors	3	80512384	3	80512384				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	15	8987794	10	788150		8199644		Annexure 6
7	Operational creditors (Government Dues)	1							NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	1419014073	10	883774722		535239351		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		43	12296768493	34	11415723571	0	881044922	0	